

| Annexure – 7 | | | | | | | | | | | | | | | | |
|--|---------------------|---|--------------------|---------------------------|----------------|---------------------------|-----------------|---|--|-----------------------------|--|----------------------------|--|--------------------------|------------------------------------|-----------------|
| Name of the corporate debtor: ; Marvelous Metals Private Limited Date of commencement of liquidation: 04.08.2025 ; List of stakeholders as on: 03.10.2025 | | | | | | | | | | | | | | | | |
| List of other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | | | | | | | | | |
| (Amount in Rs.) | | | | | | | | | | | | | | | | |
| SLN o. | Name of stakeholder | Category of stakeholder s (preference shareholder s / equity shareholder s / partners / others) | Identification No. | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
| | | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien /attachment removed? (Yes/No) | Amount covered by guarantee | % share in total amount of claims admitted | | | | | |
| NIL | | | | | | | | | | | | | | | | |